


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY- MEMBER
JUDICIAL**

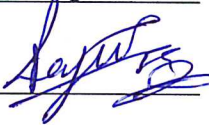
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.09.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.882/252/HDB/2018
NAME OF THE COMPANY	Alex Constructions Pvt Ltd
NAME OF THE PETITIONER(S)	Venkata Reddy Motakatla & Another
NAME OF THE RESPONDENT(S)	Registrar of Companies , Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
for V. Venkata Rami Reddy B. Manjula Reddy	Advocate Counsel for Applicant	vvr@narayanaassociates.com 9542239039	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Rajeev Ratna on behalf of P. Ponna Rao CGSC	Adv	9533631522.	

ORDER

Heard. Order reserved.


MEMBER JUDICIAL

AS